176

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No. Sir.

- (b) Details of Import are not available.
- (c) and (d)' On Ministry's intervention the major formulator M/s. Serum Institute of India has reduced the prices.

Measures for Securing Approval of Appropriate Authorities

1983. DR. (SHRIMATI) SAROJINI MAHISHI:

SHRI PURUSHOTTAM KAKODKAR:

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3108 given in the Rajya Sabha on the 7th December, 1987 and state:

- (a) whether the Drugs Price Control Order, 1979 had the approval of approriate authorities along with Drug Policy 1978 and DPCO 1987, along with the measures announced in 1986 which are not having the approval from the approriate authorities;
- (b) whether it is a fact that due to this reason the prices of medicines have gone up from 5O per cent to 300 per cent and the consumers are suffering; and
- (c) if so, whether any steps are be ing taken to have the approval from appropriate authorities?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The DPCO, 1987 a_s well as the measures announced by the Government in December, 1986 had the approval of appropriate authorities.

- (b) No, Sir.
- '*0 Does not arise.

Revision of Prices of Non-Scheduled Drugs

1984. DR. (SHRIMATI) SAROJINI MAHISHI:

SHRI PURUSHOTTAM KAKODKAR:

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3112 given in tfaa Rajya Sabha on the 7th December, 1987 and state:

- (a) whether Government have received any Form No. I as required under DPCO 1987 for revision of price_s of non-scheduled bulk drugs after the announcement of DPCO, 1987;
- (b) if so, what is the total number of Form I received by Government from September, 1987 to February. 1988; and
- (c) what are the names of the producers and nameg of drugs in respect of which these forms have been received?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

- (b) Total number of Form I received from the companies under the DPCO, 1987 is about 70.
- (c) The name_s of the producers and the names of non-scheduled drugs for which Form I received are quite large and volumenous. Time and efforts required in collecting this information will not be commensurate with the results likely to be achieved.

Exclusion of Vitamins from price control

1985. DR. (SHRIMATI) SAROJINI MAHISHI:

SHRI RAJNI RANJAN SAHU:

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 3126 given in the